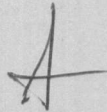


02.08.2011

O.A.277/2006

Hon'ble Mr. D. C. Lakha, M (A)
Hon'ble Mr. A.K.Bhardwaj, M (J)

Even on the revised call, none is present for the parties. It seems that the applicant has lost interest to pursue the matter. Hence, it is dismissed in default for non prosecution.



JM



AM

Shashi